

HCC NO. 27/2024

HIGH COURT OF KARNATAKA,
BENGALURU-1
DATED: 11th NOVEMBER 2024.

BRIEF TENDER NOTIFICATION

Under Phase-III of e-Courts project, the High Court of Karnataka, invites tender for implementation of Computer Network Upgradation, including Active, Passive and Network Management Solution at the High Court of Karnataka, Bengaluru and Benches at Dharwad and Kalaburagi through Karnataka Public Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **09.12.2024 at 4.00 PM** For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Yours faithfully,

Sd/-

(N. G DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU